

<b>PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2024 &amp; JANUARY, 2025</b>				<b>GRAND TOTAL</b>	
<b>Opening Balance as on 01.12.2024</b>	<b>Cases Instituted during the Months of December, 2024 &amp; January, 2025</b>	<b>Cases Disposed of during the Months of December, 2024 &amp; January, 2025</b>	<b>Total Pendency as on 31.01.2025</b>	<b>Total Cases Disposed of during the Months of December, 2024 &amp; January, 2025 (Family Court + High Court)</b>	<b>Total Pendency as on 31.01.2025 (Family Court + High Court)</b>
3901	262	173	3990	2941	38697

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.